



File No.: PFRDA-16/3/0001/2023-REG-PF Date: 06.10.2025

PUBLIC NOTICE

In reference to the request submitted by *Max Life Pension Fund Management Ltd.* through its letter dated 31st December 2024, the Certificate of Registration granted to the said Pension Fund stands cancelled with effect from 2nd June 2025 by the Authority.

All subscribers associated with Max Life Pension Fund Management Ltd. have been migrated to other Pension Fund as per defined process, with the option for those Subscribers to exercise their own choice of Pension Fund.

Sd/-

(Chief General Manager)